

ITEM NO.1

COURT NO.10

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1547/2019

SMT. RADHA RANI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(OFFICE REPORT ON DEFAULT TO BE LISTED BEFORE HON'BLE JUDGE IN
CHAMBERS IN CIVIL APPEAL NO. 1547 OF 2019 ONLY)

Date : 11-07-2019 This appeal was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
[IN CHAMBER]

For Appellant(s) Mr. Anuj Bhandari, Adv.
Mr. Abhinav Srivastava, Adv.

For Respondent(s) Mr. Bhakti Vardhan Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Place the I.A. No. 94479 of 2019 (Application for direction)
before the concerned Registrar whether the said application is
maintainable or not.

(JYOTI GUPTA)
SENIOR PERSONAL ASSISTANT

(R.S. NARAYANAN)
COURT MASTER (NSH)